

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 4953/2017EXECUTIVE ENGINEER ELECTRICITY DISTRIBUTION DIVISION FIRST
Appellant(s)

VERSUS

SHANKAR DAYAL SINGH Respondent(s)

Date : 06-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGHFor Appellant(s) : Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Anupam Misra, Adv.
Mr. Suraj Singh, Adv.

For Respondent(s) : M/S. Ap & J Chambers, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

1. There is no appearance on behalf of the respondent.
2. In the interest of justice, this Court deems it appropriate to appoint an *Amicus Curiae* to assist the Court.
3. Accordingly, Ms. Chitransha Singh Sikarwar, is hereby appointed as *Amicus Curiae* to assist this Court in the present matter.
4. Registry is directed to supply soft copies of complete set of documents to the learned *Amicus Curiae* at her email i.e., chitransha.sikarwar@gmail.com positively

within two weeks from today.

5. List the matter after four weeks.

(RAHUL KUMAR)
COURT MASTER (SH)

(KOMAL)
COURT MASTER (NSH)